it has been recorded it should be removed.

SHRI DAVID LEDGER: The officer in charge.

THE DEPUTY CHAIRMAN: Yes, you may say the officer in charge instead. But not the name.

SHRI DAVID LEDGER: The officer in charge of Operation Rhino, gone on record having said the Saikia Ministry should be allowed to continue so that Operation Rhino can continue. This is a politi. cal statement, Madam. The army officer is behaving and acting a party spokesman. What is this? This is an unholy alliance between the army and the political party This, I am afraid, Madam, is fraught consequences. with dangerous would only like to demand that the Government should put an immediate halt to the harassment which? being caused by the army to leaders of the political parties, essentially the regional political parties. The Government of India should immediately put a halt to Operation Rhino and initiate a dialogue with the ULFA with a view to finding a political solution to this ailing problem.

DR. NAGEN SAIKIA: Madem, I would like to associate myself with Mr. David Ledger. The Government should take immediate steps in this regard and it should be seen that political leaders are not harassed by the armed forces.

SHRIMATI BIJOYA CHAKRA-VARTY: Madam, I would like to associate myself with Mr. David Ledger In the name of wiping out extremists. Hiteshwar Saikia should not use the army against his political opponents. (Interruptions)

THE DEPUTY CHAIRMAN: Please do not take anybody's name.

SHRIMATI BIJOYA CHAKRA-VARTY: Political vendetta of the Assam Chief Minister with the connivance of the army should be stopped so that respectable people may live peacefully

THE DEPUTY CHAIRMAN: Mr. Mohanty

Need for opening of a New Coal Company in the State of Orissa

SARADA SHRI MOHANTY (Orissa): Madam, my special mention is regarding opening of a new coal company in the State of Orissa. With about 41,600 million tonnes of coal reserves, Orissa accounts almost a quarter of the total coal reserves in the country. Yet, there is no separate coal company exclusively for the State of Orissa. Over 15 million tonnes of coal was mind in the State during the calendar year 1990 against 12 million tonnes in the previous year. It is expected that more coal will be mined in the year 1991 and this is going to keep in. creasing in the coming years. There is one more thing and that is, the welfare and grievances of the colliery workers are not being looked into by the authorities of the company. As the headquarters are outside State the poor labourers cannot afford to go there to voice their grievances before the higher authorities. improving the mining of coal, to look after the welfare of the coal workers and for other developmental works in this area, the State of Orissa company exclusively needs a coal meant for the State. The State Government has already made a proposal in this regard to the Government of The Chief Minister of Orissa has requested the hon. Prime Minister for such a company in his DO letter dated 25 May, 1991. requested the Prime Minister in his letter to take an early decision in this The State Government has regard. already allotted 40 acres of prime land in the State capital. Bhubaneswar to SECL for establishing headquarters of the proposed coal company. I urge upon the hon.

[Shri Sarada Mohanty]

Prime Minister and the Minister of State for Coal to take an early decision. Thank you, Madam.

SHRIMATI MIRA DAS (Orissa): Madam, I would like to associate myself with Mr. Mohanty. While associating with him, I urge upon the Government to start a separate coal company, exclusively for the State of Orissa immediately.

The House then adjourned for flunch at thirty-five minutes past one of the clock.

The House reassembled after lunch at thirty-eight minutes past two of the clock, [The Vice-Chairman] (DR. NAGEN SAIKIA) in) the Chair]

THE PUNJAB APPROPRIATION (NO. 2) BILL, 1991—Contd.

THE VICE-CHAIRMAN (DR. NA. GEN SAIKIA): We shall now take up for consideration the Punjab Appropriation (No. 2) Bill, 1991, as moved by Shri Shantaram Potdukhe. Now, Mr. Afzal.

श्री मोहम्मद अफ्रजर उर्फ मीम अफ्रजल (उत्तर प्रदेश) मोहतरम वाईस चेयरमैन साहब, 1991–92 के लिए सरकार की तरफ से पंजाब के लिए 7209 करोड़ रुपए का बजट मंजूरी के लिए हमारे सामने आया है। मैं समझता हं कि जब आया है तो पास भी हो जाएगा। पिछले 6 साल से यह सिलसिला चल रहा है और पता नहीं कब तक चलेगा।

इस पर मुझे एक शैर याद ग्रा रहा है-

> "फिर देखिए ग्रंदाजे गुलफशानिए गुफतार

> रखं दे कोई सागरो मीना मेरे द्वाप में"

एक बार फिर सरकार ने इस पार्लियामेंट के सामने पंजाब का मसला रख दिया है ग्रीर जो जख्म हैं उनको एक बार फिर से हरा होने का मौका मिल गया है। मोहतरम, पंजाब का जो मसला है, उसकी तफसील में जाना मैं मुनासिब नहीं समझता हूं। सारा मुस्क उससे बखबी वाकिफ है। पार्लियामेंट के मुम्रज्जिज मेम्बरान ग्रौर हमारे **हाऊस** के मेम्बरान जो यहां मौजद हैं, मैं उनका वक्त कम से कम इस मसल की तफसीली बहुस में ले जाकर खराब नहीं करना चाहंगा। सिर्फ एक बात कह सकता हं कि कुछ मार्गो को लेकर यह मसला शुरू हुआ। या, तवज्जह नहीं दी गई।। नतीज में ग्राहिस्ता ग्राहिस्ता एक ऐजिटेशन शुरू हुई ग्रोर एसने तशद्दुद का रुख ग्रहितयार कर लिया। एसके बाद ग्राप-रेशन गोल्डन टेंपल जैसा सानाहा इस मृत्क को देखना पडा जिसके नतीजो में मरकजी सरकार ग्रीर खास तौर से कांग्रेस पार्टी पर से पंजाब के ग्रवाम का ऐतमाद मृताजल्जल हो गया। जो हालात पंजाब में हुए मैं बकौल जावेद कंवर एक शायर हैं, उन्होंने दो मिसरों में दो बंद इस सिलसिले म कहे हैं।

> सड़कों पर सन्नाटेखें ले, घर श्रांगन एक जैल

नेताम्रों ने राजनीति का ऐसा खेला **खे**ल

बूटों की भावाज ने छीनी, होठों की मुसकान

एक दूर्ज का खून का प्यासा लगता हर इंसान

भाई का जावेद कंबर श्रब दुश्मन ठहराभाई

नफरत के शैतान ने ग्रब तो ऐसी ग्रागलगाई

नफरत की चौपाल पै बैठा, रोए । हिम्दुस्तान